

my party, I came to know that Mr. Sharda Prasad Rawat was shot-dead. I would like to say through you that this is nothing but a political murder, a pre-planned assassination. And therefore, I demand that the Government should make arrangements to save people's lives by enquiring into the case by C.B.I.

Shri RAM SAGAR: Mr. Speaker, Sir, the discussions have been thereon in the House earlier also. Almost all the former Ministers, Parliamentarians, Legislators had requested the local B.J.P. Government that their lives were at stake and thus they should be provided guards instead of withdrawing. But the guards have been withdrawn by the B.J.P. Government. The incident took place at Gorakhpur is nothing but a political revenge. I demand through you that the Government should take measures to save people's lives and the Centre should immediately intervene into it. This is what I want to say that it is certainly a political murder.

SHRI LAL K. ADVANI(Gandhinagar): Mr. Speaker, Sir, the political worker, who-soever, if falls a victim to the political violence, it should be strongly condemned. No word is apt condemnable for it. Although, Rawatjee was not known to me, yet I pay him homage and condemn this incident on the basis of what you have stated. I hope that the Government of U.P. would have been taking befitting steps in this regard and by rounding up the assassins, would take to punishment. Since, it has been raised in the House, it is my duty to write to the Government of U.P. to take appropriate steps. (*Interruptions*)

SHRI DIGVIJAYA SINGH (RAJGARH): Mr. Speaker, Sir, it is undoubtedly a political murder that indicates that influential political persons are involved in it. Sir, we agree with the leader of the Opposition that it should be enquired into, but as it would be proper if the State Government give their recommendation to get the case enquired into by C.B.I. and let there be a C.B.I. enquiry.

(*Interruptions*)

[*English*]

MR. SPEAKER: Now, Papers to be laid on the Table.

(*Interruptions*)

MR. SPEAKER: These interruptions will not go on record.

(*Interruptions*)\*

MR. SPEAKER: Now, Papers to be laid on the Table.

13. 16 hrs

#### PAPERS LAID ON THE TABLE

**Annual Reports and Reviews on the working of National School of Drama, New Delhi and Rampura Raza Library Board, Rampur for 1989-90 and two statements for delay in laying those papers**

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Arjun Singh. Sir, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 1989-90 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National School of Drama, New Delhi, for the year 1989-90.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [placed in Library. See No. LT—579/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library Board, Rampur, for the year 1989-90 along with Audited Accounts under sub-section (2) of section 22 of the Rampur Raza Library Act, 1975.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rampur Raza Library Board, for the year 1989-90.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT—580/91]

**Annual Administration Report and review on the working of Delhi Development Authority for 1981 and statement for delay in laying these papers etc.**

**THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL):** Sir, I beg, to lay on the Table—

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Delhi development Authority for the year 1989-90 under section 26 of the Delhi Development Act, 1957.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Delhi Development Authority for the year 1989-90.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority for the year 1989-90 together with the Audit Report thereon under sub-section (4) of section 25 of the Delhi Development Act, 1957
- (ii) A copy of the Review (Hindi and English versions ) by the Government on the Audited Accounts of the Delhi Development Authority for the year 1989-90.
- (4) A statement (Hindi and English versions ) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See No LT—587/91]

**Twenty eighth report of the Commissioner for Linguistic Minorities in India for the period from July, 1987 to June 1988 etc.**

**MINISTER OF WELFARE (SHRI SITARAM KESRI):** Sir, I beg to lay on the table—

- (1) A copy of the Twenty eighth report of the Commissioner for Linguistic Minorities in India (Hindi & English version ) for the period from July 1987 to June, 1988.
- (2) A statement (Hindi and English version ) showing the reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No.LT—582/91]